

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4824

ANSWERED ON:07.08.2009

MEGA CITY

Swamygowda Shri N Cheluvarya Swamy

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the criteria fixed for a city to gain the status of a mega city;
- (b) whether the Union Government has received proposals from various State Governments including the Government of Karnataka to grant mega city status to some cities in their respective States; and
- (c) if so, the city-wise details thereof and the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): Matters relating to Local Government fall under the list of State subjects and Government of India has not fixed any general criteria for conferring mega city status to any city. Cities are classified differently under different schemes. Under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), which is the major scheme currently under implementation in the urban sector, cities are classified into four categories -

- (a) Cities/Urban agglomerations with 4 million plus population (as per 2001 Census);
- (b) Cities/Urban agglomerations with million plus but less than 4 million population (as per 2001 Census);
- (c) Cities/towns/Urban agglomerations in North Eastern States and Jammu & Kashmir; and
- (d) Cities/Urban agglomerations other than those mentioned above.

The erstwhile centrally sponsored scheme of Infrastructural Development in Mega Cities covered the cities of Mumbai, Kolkata, Chennai, Hyderabad and Bangalore; however, the scheme stands closed after launching of JNNURM.